

IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR  
&  
THE HONOURABLE MR.JUSTICE MOHAMMED NIAS C.P.

Friday, the 16<sup>th</sup> day of September 2022 / 25th Bhadra, 1944  
WA NO. 1381 OF 2022

AGAINST JUDGMENT DATED 01.09.2022 IN WP(C) 27982/2022 OF THIS COURT

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**APPELLANT/PETITIONER IN W.P.(C):**

S.KRISHNAKUMAR ,AGED 59 YEARS , S/O.R.SUKUMARAN NAIR, DISTRICT & SESSIONS JUDGE, KOZHIKODE, RESIDING AT A1, JUDGES QUARTERS, CHEROOTY ROAD, KOZHIKODE- 673032.

BY SENIOR ADVOCATE SRI.V.V.SIDHARTHAN AND

ADVS.M/S.DINESH MATHEW J.MURICKEN, VINOD S. PILLAI,

NAYANA VARGHESE & AHAMMAD SACHIN K.

**RESPONDENTS/RESPONDENTS IN W.P.(C):**

1. STATE OF KERALA, REPRESENTED BY THE CHIEF SECRETARY, SECRETARIAT, STATUE JUNCTION, PALAYAM.P.O, THIRUVANANTHAPURAM DISTRICT, PIN - 695001.
2. HIGH COURT OF KERALA, ERNAKULAM, KOCHI-682031. REPRESENTED BY THE REGISTRAR GENERAL.
3. THE REGISTRAR GENERAL , HIGH COURT OF KERALA, ERNAKULAM, KOCHI, PIN - 682031.
4. THE REGISTRAR (DISTRICT JUDICIARY), HIGH COURT OF KERALA, ERNAKULAM, KOCHI, PIN - 682031.

BY GOVERNMENT PLEADER FOR R1

ADV.SRI.P.J.ELVIN PETER FOR R2 TO R4

Prayer for interim relief in the Writ Appeal stating that in the circumstances stated in the appeal memorandum, the High Court be pleased to stay all further proceedings of Exhibit P2 order with respect to the transfer of the appellant from the post of Principal District and Sessions Judge, Kozhikode to Presiding Officer, Labour Court, Kollam, pending disposal of the writ appeal.

This Writ Appeal coming on for admission on 16/09/2022 upon perusing the appeal memorandum, the court on the same day passed the following:

P.T.O.

**ORDER**

Admit. Sri.P.J.Elvin Peter, the learned counsel takes notice for the respondents 2 to 4. The learned govt. pleader takes notice for the 1st respondent.

Post on 26.09.2022 for the counter affidavit of the respondents.

There will be an interim stay, as prayed for, till then.

16/09/2022

Sd/-A.K.JAYASANKARAN NAMBIAR, JUDGE

Sd/-MOHAMMED NIAS C.P., JUDGE



**EXT.P2:TRUE COPY OF THE ORDER NO.B1 (A)-67/2022  
ISSUED BY THE 3RD RESPONDENT DATED 23.08.2022.**

